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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>LPA 57/2020, CM Nos.3882/2020, 3886/2020, 46164/2022 & 31044/2024</u>

SAURABH TRIPATHY

.....Appellant

Through:

Mr Arunav Patnaik, Mr Naveen Kumar, Ms Stuti Bisht, Mr Nitesh Bhandari, Ms Bhabhna Das, Mr Prabhat K. Rai, Mr Shourajeet Chakravarty, Ms Aprajita Bhardwaj, Mr Aditya K. Singh and Mr Aditya

Goyal, Advs.

versus

COMPETITION COMMISSION OF INDIA & ANR...Respondents

Through: Ms Devika Singh Roy Chowdhury,

Advs. for R-1.

Mr Gopal Jain and Mr Raj Shekhar Rao, Sr Advs. with Mr Ajay Bhargava, Mr Aseem Chaturvedi, Mr Milind Sharma and Mr Arpit Kumar

Singh, Advs. for R-2.

CORAM:

HON'BLE MR JUSTICE RAJIV SHAKDHER HON'BLE MR JUSTICE AMIT BANSAL

ORDER

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20.09.2024

[Physical Hearing/Hybrid Hearing (as per request)]

- 1. An adjournment slip has been moved on behalf of respondent no. 1, i.e., the Competition Commission of India (CCI).
- 2. Accordingly, list the matter on 12.11.2024.

RAJIV SHAKDHER, J

AMIT BANSAL, J

SEPTEMBER 20, 2024

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Click here to check corrigendum, if any